

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. MA 615/2020 IN C.P. (IB)-560(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

NAME OF THE PARTIES: - State Bank of India
V/s
Value Appliances Ltd.

Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.615/2020: - Adv. Muskan Agarwal a/w Adv. Ritwik Guha Mustafi appeared for the RP. Counsel for the applicant stated that service has been effected, and the applicant is in the process of filing the service affidavit a/w proof of service with the registry, which is directed to accept the affidavit of service. List this matter for further hearing on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)